

SPECIAL BENCH
COURT - II

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/518(KB)2018
IA(I.B.C)/1573(KB)2022,
IA(I.B.C)/1576(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST FEBRUARY 2024, 02:30 P.M

IN THE MATTER OF	BANK OF INDIA VS SRI BALAJI FOREST PRODUCTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Avishek Guha, Adv.] For the ICICI Bank
Ms. Arunika Dutta, Adv.]
Mr. Kaustav De Sarkar, Adv.]
Ms. Jayati Chowdhury, Adv.] For the Suspended Board of Directors
Ms. Rashmi Singhee, Adv.]
Ms. Sreya Sen, Adv.]
Mr. Dhruv Gupta, Adv.]
Ms. Bhumi Agarwal, Adv.]
Mr. Surojit Dasgupta, Adv.] For the Bank of India in IA(I.B.C)/1576(KB)2022
Mr. Rupal Singh, Adv.]
Mr. Ashok Kumar Singh, Adv.]
Mr. Nirmalya Dasgupta, Adv.] For the SRA
Mr. Jitendra Patnaik, Adv.]
Mr. Zoheb Hossain, Spl. Counsel] For the ED in IA(I.B.C)/1573(KB)2022.
Mr. Vivek Gurnani, Adv.]
Mr. Vivek Gaurav, Adv.]
Mr. Kanishk Maurya, Adv.]
Ms. Abhipriya, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. **IA(I.B.C)/1573(KB)2022 and IA(I.B.C)/1576(KB)2022:**
 - a. List these matters before the Regular Bench on **11th March, 2024.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)